



OFFICE ORDER NO. 66 OF 2020

Subject: Court and Office working hours for the Judicial Officer and employees of this court In view of declaration of Novel Coronavirus (COVID-19) as global pandemic by World Health Organization.

- Refnce:** 1. High Court, Bombay Notification and Advisory dated 14th March, 2020.
2. High Court, Bombay Circular (Annexure A) dated 16th March, 2020.

UPON READING the notification, advisory and circular of Hon'ble High Court, Bombay, referred above, I, Mahendra W. Chandwani, Principal Judge, City Civil Court and Sessions Judge, Gr. Bombay, DO HEREBY ORDER that the Courts of City Civil and Sessions Court, Gr. Bombay, at Mumbai and Dindoshi, AND Courts of Chief Metropolitan Magistrate, Addl. Chief Metropolitan Magistrate and Metropolitan Magistrate at Mumbai shall function from 11:45 a.m. to 02:45 p.m., whereas the Registry/Offices of all the above establishments shall function from 11:30 a.m. to 03:30 p.m. w.e.f. 17th March, 2020 onwards until further orders.

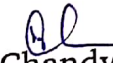
All the Courts shall take up only urgent matters such as B.A., A.B.A., Application for urgent orders of injunctions, remand orders, statement u/s. 164 of Cr.P.C., Applications for grant of stay and such other urgent matters only, as the case may be.

The Bar rooms, canteens and other allied offices of aforesaid courts shall not be crowded and shall remain closed beyond the aforesaid working hours.

All the Judicial Officers/Dy. Registrars/Asstt. Registrars of this Court to submit the statement of staff arrangement of their Courts/Sections respectively in view of the aforesaid circular dated 16th March 2020 (attached herewith), to the undersigned latest by 17th March, 2020 at

12:00 noon whereas the Registry of Court of Chief Metropolitan Magistrate shall make appropriate arrangement at their respective stations in consultation with the Chief Metropolitan Magistrate.

City Civil and Sessions Court,)
Greater Mumbai)
Date : 16th March, 2020)

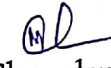

(M. W. Chandwani)
Principal Judge

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Encl.: As above.

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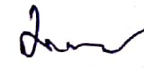
1. All the Judicial Officers.
2. The Chief Metropolitan Magistrate, Esplanade, Mumbai.
3. The Secretary, DLSA Mumbai.


(M.W. Chandwani)
Principal Judge

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Copy to:-

1. The Registrar, City Civil Court, Gr. Bombay.
2. The Addl. Registrar (Civil), Main and Dindoshi Branches.
3. The Registrars (Sessions), City Sessions Court, Gr. Bombay.
4. The Addl. Registrars (Sessions), Main and Dindoshi Branches.
5. The Court Managers, Main and Dindoshi Branches.
6. All Dy. Registrars and Asstt. Registrars, City Civil and Sessions Court, Gr. Bombay and Dindoshi Court.
7. The Deputy Sheriff, Office of Sheriff Mumbai.
8. The President, Bar Association, City Civil and Sessions Court at Gr. Bombay.
9. The State Government Pleader, City Civil and Sessions Court at Gr. Bombay.
10. The Central Government Pleader, City Civil and Sessions Court at Gr. Bombay.
11. The Public Prosecutor, City Civil and Sessions Court at Gr. Bombay.
12. The Duty Officer and Liason Officer, City Civil and Session Court, Gr. Bombay.
13. Office of PWD, Civil and Electrical, City Civil and Session Court, Gr. Bombay.
14. Office order file


(Sudhir S. Purekar)
Registrar